

ITEM NO.27

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 5216/2023

[Arising out of impugned final judgment and order dated 13-04-2023 in CRMA No. 2/2023 passed by the High Court of Judicature at Allahabad]

MOHAMMAD ABDULLAH AZAM KHAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 88915/2023 - APPLICATION FOR PERMISSION
IA No. 203148/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 83586/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 83587/2023 - EXEMPTION FROM FILING O.T.
IA No. 83585/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

W.P.(C) No. 499/2023 (X)
(IA No. 84379/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 84381/2023 - EXEMPTION FROM FILING O.T.
IA No. 84370/2023 - STAY APPLICATION)

Date : 11-02-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Nizam Pasha, Adv.
Mr. Lzafeer Ahmad B. F., AOR
Ms. Awstika Das, Adv.
Mr. Sidharth Kaushik, Adv.

For Respondent(s) Mr. K M Nataraj, A.S.G.
Mr. Sharan Dev Singh Thakur, Sr. A.A.G.
Ms. Ruchira Goel, AOR
Ms. Indira Bhakar, Adv.
Ms. Ritika Rao, Adv.
Mr. Sharanya Sinha, Adv.
Ms. Veera Mahuli, Adv.

Mr. Prateek Kumar, AOR
Mr. Arjun S., Adv.

UPON hearing the counsel the Court made the following
O R D E R

Applications for exemption from filing c/c of the impugned judgment, permission to file additional documents/facts/annexures and exemption from filing O.T. are allowed.

Leave granted/Admit.

In the meanwhile, we request the Ld. Additional Sessions Judge, Court No. 2, Moradabad who is dealing with CrI.A. No.14/2023, to take up this matter and make an endeavour to dispose it of within a period of six months. Needless to state that the said Court shall proceed with the matter by treating the petitioner herein as a juvenile.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR